

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.208 OF 2004

New Delhi, this the 28th day of January, 2003

HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Ms. Anupa Bajaj
D/o Shri Avinash Chander
R/o 59/1, Railway Colony,
Sari More Sarai,
Kauria Pul Delhi.

(By Advocate : Amit Anand)

.....Applicant

Versus

Union of India through

1. Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.

2. D.P.O. (Settlement)
DRM's Office,
State Entry Road,
New Delhi.

.....Respondents

ORDER (ORAL)

Shri Amit Anand, learned counsel of the applicant seeks permission to withdraw the present Original Application with liberty to file a fresh OA after obtaining succession certificate in favour of the applicant. Allowed as prayed.

2. This OA is dismissed as withdrawn subject to the liberty as prayed for.

R.K. Upadhyaya
(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

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